

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 09.12.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 750 of 2021 (PH)	Roopjyot Engineering Pvt. Ltd. & Ors. Vs. The Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Sharmistha Ghosh	Raghav Shankar Sonali Jain-R1 Chitra Rentala-R2 Raunak Dhillon-R3 Neeraj Balakrishnan

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 601 of 2021	Dharmesh Jain, Managing Director (Suspended) Vs. IDBI Trusteeship Services Ltd. & Anr.	Kunal Mimani	Durgesh Khanapurkar Debashree Dey-R1 Harshad Vyas- Intervener
3.	Comp. App. (AT) (Ins) No. 613 of 2021 (With Defects)	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2
4.	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2

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**By order of Hon'ble Chairperson
-sd/-
Registrar**